

MDG provide, inter-alia for following penal action against the distributor for black-marketing/ diversion:

- Fine of Rs 20,000 plus the price of LPG diverted at commercial rates for 1st offence.
- Fine of Rs 50,000 plus the price of LPG diverted at commercial rates for 2nd offence.
- Termination of the distributorship for 3rd offence.

Opening of CNG and LPG filling stations in Bihar

566. SHRI RAM KRIPAL YADAV: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether Government has any plan to open CNG/LPG filling stations/pumps in Bihar;
- (b) if so, the details thereof and, if not, the reason therefor;
- (c) whether Government has any plan to open at least one CNG/LPG filling station each in Bodh Gaya (world heritage city) and Vaishali in Bihar; and
- (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRIMATI PANABAKA LAKSHMI): (a) to (d) Petroleum & Natural Gas Regulatory Board (PNGRB), authorized for City Gas Distribution (CGD) network in the country has envisaged a roll out plan of CGD network development in more than 300 possible Geographical Areas (GAs) on the basis Expressions of Interest (EOIs) submitted to the Board and on *Suo moto* basis, depending on the natural gas pipeline connectivity/natural gas availability. CNG forms part of the local or City Gas distribution (CGD) network. The rollout plan envisaged by PNGRB for development of CGD networks in the State of Bihar include Deoghar, Sasaram, Patna, Ara, Buxar, Jehanabad, Arrah, Bodh Gaya and Vaishali IOCL has plans to open up auto dispensing stations in Patna. There are no plan of opening of LPG filling station in Bodh Gaya and Vaishali in Bihar.

FDI in oil and gas retail

567. DR. E.M. SUDARSANA NATCHIAPPAN: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state: